

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(3)

O.A. NO. 2206/2003

Friday, this the 12th day of September, 2003

**Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)**

1. Raj Kumar Panwar
s/o late Shri R.S. Panwar
r/o E-9, Indira Gandhi Marg,
East Vinod Nagar
Delhi-91
2. Manoj Kumar
s/o Late Shri Braham Saroop
r/o WZ-158, Naraina
New Delhi-28
3. Perdeep Kumar
s/o Shri Tara Chand
r/o C-138, Sector-40
Noida, Distt. Gautam Budh Nagar
Uttar Pradesh
4. Archana Sharma
w/o Shri B.K. Sharma
r/o BA/21, Janak Puri
New Delhi
5. Sangeeta Kaushik
w/o Shri S.K. Kaushik
r/o H.No. 311, Sector-14
Vasundhra
Gaziabad, Uttar Pradesh
6. Mohan Singh
s/o Shri Chandu Lal
r/o H.No.4367, Gali Bahuji
Katra Lekhram
Pahari Dhiraj, Delhi

..Applicants

(By Advocate: Shri Sachin Chauhan)

Versus

1. Govt. of NCT
through its Secretary
Govt. of NCT
New Delhi Sachivalaya
IP Estate, New Delhi
2. Principal Secretary
Training & Technical Education
Govt. of NCTD
New Delhi
3. Principal Secretary
College of Art
Directorate of TTE
Govt. of NCTD
Tilak Marg, New Delhi

(2)

4. UPSC
Dhaulpur House, Shahjah Road
New Delhi

.. Respondents

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O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for applicants states that the applicants will file a representation to the concerned authorities and, therefore, without prejudice to the rights, he does not press the present petition.

2. Allowed as prayed. Dismissed as withdrawn but by way of abundant caution, we make it clear that we are not expressing ourselves on the merits of the matter because the applicants still intend to file a representation.

✓
S. K. Naik
(S. K. Naik)
Member (A)

Ag
(V.S. Aggarwal)
Chairman

/sunil/